

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 484 of 2019**

**IN THE MATTER OF:**

**KCP Shivraman**

**...Appellant**

**Versus**

**M/s Karur Vysya Bank Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant:**

**For Respondent:           Mr. T.N. Durga Prasad and Mr. Siddharth Jain,  
Advocates for R-1**

**ORDER**

**22.08.2019**           Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 13<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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